

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 77 of 2020**

**IN THE MATTER OF:**

**PEE AAR Exim Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Pankaj Rustagi & Anr.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Abhijeet Sinha, Mr. Arvind Kumar Ray, Mr. Karan Gupta and Ms. Vansha Sethi Advocates**

**For Respondents :**

**Mr. Shubho Jana and Mr. Kanti Mohan Rustagi, Advocates**

**O R D E R**

**(Through Virtual Mode)**

**22.06.2020** Mr. Abhijit Sinha, learned counsel representing the Appellant seeks and is allowed time to file rejoinder which he undertakes to file during the course of the day.

Learned counsel for the parties may also file their written submissions, not exceeding three pages, before the next date of hearing. Relevant judgments may be annexed with the written submissions.

List the matter on **30<sup>th</sup> June, 2020.**

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson)**

**[ V.P. Singh ]  
Member (Technical)**

**[ Alok Srivastava ]  
Member (Technical)**